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Title : Regarding postponement of Calling Attention regarding situation arising out of violation of various labour laws in the Country.

MR. SPEAKER: Hon. Members, a Calling Attention regarding situation arising out of violation of various labour laws in the country by Shri Gurudas Dasgupta and others is listed at Serial No. 3 in today's List of Business.

The hon. Minister of Labour and Employment, *vide* his letter dated 16th August, 2006, addressed to me, has informed that due to health related problems, he is not in a position to attend to the Parliament today and has requested that the Calling Attention may kindly be postponed.

I have acceded to his request. I hope, the House agrees. It will be taken up on 23rd August, 2006 [\[KD17\]](#).

SHRI GURUDAS DASGUPTA (PANSKURA): I have a point.

MR. SPEAKER: What is the point on this? You cannot raise a point on my decision.

SHRI GURUDAS DASGUPTA: I am making a submission with your kind permission. My point is that after a long wait, we have been able to get the permission for having a Calling Attention.

MR. SPEAKER: You cannot control the illness of hon. Members. Because he is a Minister, I cannot take it that he never falls ill.

SHRI GURUDAS DASGUPTA: Minister is a Minister. Government is a Government. My point is this. I would like to know from you whether this Calling Attention would be taken up later or not. ...*(Interruptions)*

MR. SPEAKER: Nothing else is being recorded except the speech of Mr. Gurudas Dasgupta.

*(Interruptions)** ⌘

* Not recorded

SHRI GURUDAS DASGUPTA : I do not question the matter of his illness, whether on medical or political ground. My point is different. Will you kindly assure me that this Calling Attention on labour, which has been pending over months, will be taken up at a later date?

MR. SPEAKER: I have already said it.

SHRI GURUDAS DASGUPTA : On what date? Will you kindly allow me?

MR. SPEAKER: I will allow you. I have said that it would be taken up on the 23rd. I have said that. But I cannot control if he continues to be ill. Let us all wish him speedy recovery also.

SHRI BASU DEB ACHARIA : We have never seen him in the House.

MR. SPEAKER: This is very unfair. An hon. Member may be a Minister. He is a Minister. That is not the primary consideration. An hon. Member says he is ill. I have no reason to disbelieve him.

SHRI BASU DEB ACHARIA : He never comes in the House.

MR. SPEAKER: I am very, very pained. I am very pained if this is happening in a matter where, as I told you, I shall allow it on the 23rd. He has requested me. He rang me up also to say that he is very ill. He assured me that he would come. Let us not question the *bona fides* of the Members. I am not permitting that.

SHRI GURUDAS DASGUPTA : He is abstaining from the House for a long time. ...*(Interruptions)*

MR. SPEAKER: Nothing more will be recorded.

*(Interruptions)** ⌘

* Not recorded